	Annexure 7								
Name	of the Corporate Debtor:Gran E	Electronics Private Li	mited; Date of Con	nmencement of Liquir	dation: 12th Februa	ry, 2021; List	c of Stakeholders as	s on date: 16th	February
						ist of opera	ational creditors (Go	vernment due	s)
Sl. No.	Details of Claimant		Details of claim received		Details of claims admitted				
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim		1	Wheth
					admitted	ciaim	by security interest	covered by guarantee	relate party
1	CGST, Kutch	Central Government	24.03.2021	4,01,96,438.00	4,01,96,438	NA	0	0	No
	DGFT, Mumbai	Central Government	17.3.2021	5,70,29,555.00	5,70,29,555	NA	0	0	No
			11.5.2021	14,49,53,030.53	14,49,53,031				
1	Excise and Taxation Officer, Haryana	State Government	3.03.2021	10,71,645.00	10,71,645	NA	0	0	No
4	State Tax	State Government	04.02.2020	77,08,69,644	33,60,52,183	NA	0	0	No
	Total			1,01,41,20,312.53	57,93,02,851.53				+